

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 279/GT/2018

Date: 26.4.2019

To,

Shri A.K.Pandey,
General Manager (Commercial)
NHPC Office Complex,
Sector-33,
Faridabad- 121003

Sir,

Subject: Petition for determination of final tariff for the period 11.10.2013 to 31.3.2014 in respect of Uri-II Power Station.

Ref: Your letter no. NH/Comml./Tariff/2019/849 dated 23.4.2019

With reference to your letter dated 23.4.2019 on the above subject, I am directed to inform that your request for extension of time to file additional information has been allowed and the time for filing the same has been granted till **30.4.2019**, with copy to Respondents. The Respondents shall file their replies by 15.5.2019, with copy to the Petitioner, who may file its rejoinder, if any, by 29.5.2019. No further extension of time shall be entertained for any reason.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. Punjab State Power Corporation Ltd.
2. Haryana Power Utilities (UHBVNL & DHBVNL)
3. UP Power Corporation Limited
4. BSES Rajdhani Power Ltd.
5. BSES Yamuna Power Ltd.
6. Tata Power Delhi Distribution Ltd.
7. Uttaranchal Power Corporation Ltd.
8. Jaipur Vidyut Vitaran Nigam Ltd.
9. Ajmer Vidyut Vitaran Nigam Ltd.
10. Jodhpur Vidyut Vitaran Nigam Ltd.
11. Power Development Department, State of J&K